

(b) The position is as under :-

Year	Allocation (in crs. of Rs.)
1991-92	2.00
1992-93	1.46
1993-94	22.24
1994-95	6.71
1995-96	3.65
1996-97	1.00
1997-98	4.35
1998-99	1.75

(c) Work has been completed and section opened to traffic.

(d) and (e) Do not arise.

[Translation]

National Policy for Promotion of FPI

3630. SHRI R.S. GAVAI :

SHRI RAVI PRAKASH VERMA :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government propose to formulate a Permanent National Policy for the promotion of Food Processing Industry; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN) : (a) Yes, Sir.

(b) Action has already been initiated to formulate such a policy.

[English]

Spares for Submarines

3631. DR. T. SUBBARAMI REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether India is paying exorbitant price several times higher than the normal rate, to HDW front company for submarine spares;

(b) if so, whether the Government have conducted any inquiry in this regard; and

(c) if so, the outcome thereof and the follow-up action taken thereon?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) Two SSK submarines were procured for the Indian Navy from M/s HDW (Germany). Two more such submarines were assembled in MDL (Mumbai) in collaboration with HDW. Dealings with M/s. HDW were suspended by the Government due to allegations of kick-backs in the year 1987. The Navy has been sourcing its requirements of spares for these submarines from other companies. These spare parts are procured according to well defined procedures by Naval Hqrs. under their delegated financial powers. Apart from the purchases by Naval Hqrs. Ministry of Defence had also sent an empowered delegation to Germany in November 1997 including representatives from Naval Hqrs and contracts were negotiated as per the laid down procedures and orders were concluded thereafter by Naval Hqrs. Naval Hqrs have been dealing in this matter with the Original Equipment Manufacturers (OEM) and where OEM's are not known, tenders are floated to known agencies as per prescribed practice and procedure. Based on the lowest and technically competent quote, orders are placed. According to Naval Hqrs. one of these companies is partly owned by HDW and partly by another company M/s Forrestahl. It would not be correct to say, therefore, that spares have been procured at exorbitant prices from front companies of HDW.

Helicopters of Pawan Hans Limited

3632. SHRI RAVI SITARAM NAIK : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the number of helicopters with the Pawan Hans Limited which are grounded on account of safety and uneconomic reasons, airport-wise;

(b) the number of helicopters disposed of and the revenue earned therefrom;

(c) the estimated loss to the exchequer on account of this deal;

(d) whether there is any proposal to merge this company with other companies; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) : (a) A total of 19 Westland helicopters were grounded on account of safety and uneconomic reasons in February, 1991. Out of these, 13 are grounded at Helibase, Mumbai and 6 at Safdarjung Airport, New Delhi.